13.00 hrs.

The flights are always getting delayed. Besides it, our Government is also getting a loss of Rs. 4-5 crores. Because the air traffic control employees do not allow landing in time and the planes keep moving in the air for 15-20 minutes. Sometimes the passengers, have to wait for hours together for take off. The passengers go in the planes but the air traffic control people do not give the O.K. to the planes for the take off. The Government should look into the matter. The demand of the employees of the Air traffic control Deptt. ' is logical and I think that when both of the sides will sit together on the negotiation table, the matter will definiteling be dicided.

Further, I would like to state that three soldiers of the Indo-Tibetan border police summitters have reached Mount Everest at a height of 29000 feet. They sprinkled the water of the Ganges there. I had a wish that thesethree soldiers would taken 'Abejumjum' also with them and by mixing with the water of Ganges, they would have sprinkled it at the Mount Everest. Thus a unique example of secularism and national integration would have been set. I congratulate them heartily through you and through the honorable members.

MR. SPEAKER: Alongwith you, all of us heartily greet that Summitteer.

PROF. PREM DHUMAL (Hamirpur): Mr. Speaker, Sir, through you I would like to draw the attention of the Government towards the pitiable condition of those workers of Hindustan Machine Tools who have migrated form Jammu and Kashmir, and are residing in the other parts of the country. The leader of the opposition Shri Advani and I repeatedly wrote letters to the Government but in vain and no attention is being paid to their problems. In short, I would like to present three points before you.

[English]

 HMT Watch Factory migrated employees have been demoted by two grades during adjustment in other units of HMT.

Secondly, 350 HMT employees have been paid only 75 % of the salary during migration period.

Thirdly, officers, supervisors, managers, have been given proper grade, pay and other benefits, but working class people in the Company have been shown discrimination."

[Translation]

Earlier, a deputation called on the Deputy Speaker Sahib as well. They are not getting gas connections, their ration cards are not getting prepared, the wife has got a job at one place where as the husband has been posted elsewhere. It is my request that their cases may be considered on humanitarian ground. The situation in Jammu and Kashmir has deteriorated because of the incompetency of the Government. The Government is well aware of the situation that the people have migrated and are still migrating from there but the Government has completely failed to provide them adequate assistance. They are not being given their duex rights. It is my request that they should be given their due rights.

SHRI TARIT BARAN TOPDAR (Barrackpore): Mr. Speaker,, Sir, Hannan Mollah Sahib raised the issue of the B.I.F.R. and I think rnyself with this issue. I would like to tell the House and also Government about the B.I.F.R. organisation. The Government must know about the affairs of this organisation. I shall narrate my experience about it. Once the matter goes into B.I.F.R. they ask whether Rs. 8 crore or 10 crore can